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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P. (IB) No.462/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19<sup>th</sup> February 2018, 10.30 A.M

Name of the Company	Agarwal Fuel Corporation Pvt.Ltd-Vs-Jay Jagannath Steel & Power Ltd		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. URMILA CHAKRABORTY, Adv. } for the Petitioner 17.02.18
2. Mr Rohit Das  
Mr Aniruddha Bhattacharya, Advocates } for the Corporate Debtor 19.02.18

Ld. Counsel for the operational creditor and the corporate debtor is present.

Ld. Counsel for the operational creditor sought leave of the Tribunal for withdrawing the petition on account of settlement between the parties.

**ORDER**

Prayer is allowed. Petition is dismissed as withdrawn.

Sd

(Jinan K.R.)  
Member (J)

Sd

(V.P.Singh)  
Member (J)